

District Court, Kadapa,
Dated: 02-08-2017.

C I R C U L A R

Sub:-CONFERENCE – District Level Judicial Officers' Conference to be held on 19.8.2017 at 10.00 A.M at District Court Complex, Kadapa, to be presided over by the Principal District and Sessions Judge, Kadapa – Regarding.

Ref:- Circular of the Hon'ble High Court of A.P., Hyderabad in ROC.No.3298/E-II/95, dated 23.12.95.
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As per the Circular of Hon'ble High Court in the reference cited, the undersigned proposes to hold the **District Level Judicial Officers' Conference on 19.8.2017 at 10.00 A.M. at District Court Complex, Kadapa.**

Hence, all the Judicial Officers in the District are requested to bring the statistical information as per Agenda enclosed, for the period from **1.4.2017 to 31.7.2017** in the prescribed proformas.

The Presiding Officers are further requested to bestow their personal attention in preparation of the statistics and explanations, as they have to answer the queries that may be raised in the conference.

The Judicial Officers are further informed that the District Coordination Committee meeting will be held on **19.8.2017 at 3.30 P.M.** with District Collector, Superintendent of Police and all Sub Divisional Police Officers, Divisional Forest Officers and Superintendent, Prohibition & Excise of Kadapa District and there will be interaction with Judicial Officers relating to Under Trial Prisoners and pending NBW matters, in the said Coordination Committee meeting.

The I Additional District Judge, Kadapa is requested to make necessary incharge arrangements to the Courts of Judicial First Class Magistrates in the District for **19.8.2017.**

Further, all the Judicial Officers are hereby requested to be present in the District Court premises **half-an hour** before of the schedule time on **19.8.2017** with the above said statistical particulars as per the Agenda.

D.S NO: 5407
2-8-17


PRL.DISTRICT JUDGE,
KADAPA.

To

All the Judicial Officers in the Kadapa District
Copy to the Chairman, Permanent Lok Adaklat, Kadapa.
Copy to the Secretary, District Legal Services Authority, Kadapa.
Copy to the Administrative Officer, District Court, Kadapa.
Copy to the Superintendent (Accounts, Process, Copyist and Record), District Court, Kadapa.
Copy to the Civil & Sessions Bench Clerks, P.D.J.Court, Kadapa.

Topics to be discussed as per
A G E N D A

- 1) Pending, Institutions, Disposals and Pendency of Cases from **1.4.2017 to 31.7.2017**
- 2) Year wise break-up as on **31.7.2017**.
- 3) Progress of Old Cases of Pre-2012 for the period from **1.4.2017 to 31.7.2017** along with detailed explanations.
- 4) Review of work for the period from **1.4.2017 to 31.7.2017**
- 5) Details of Under Trial Prisoners detained in various Jails, more than one Year, 6 to 12 months and below 6 months as on **31.7.2017**.
- 6) Pendency of NBW's as on **31.7.2017** with reasons steps taken, including letters addressed to Superintendent of Police Kadapa.
- 7) Stayed matters as on **31.7.2017**.
- 8) Pendency of Copy of Applications as on **31.7.2017**.
- 8) Numbering of the suits and other proceedings, date of numbering / return, and the reasons for delay for more than One Week
- 9) Progress of e-courts project i.e., Legacy Data entry, Uploading of Judgments/Orders to NJDG etc.
- 10) Observation of Office Timings, punctuality in attending to the Courts and commencing the court proceedings by 10.30 a.m., and doing judicial work on Bench till 5.00 p.m., including for working Saturdays
- 9) Submission of various statements to the Hon'ble High Court within the dates specified by the Hon'ble High Court as well as District Court, Kadapa.
- 10) Legal Aid, Lok Adalats, Legal Literacy Camps and Mediation for the period from **1.4.2017 to 31.7.2017**.
- 11) Matters relating to Budget, Repairs to Court buildings & Residential Quarters, Amenities etc.
- 12) Deputation of more staff to heavy pendency Courts.
- 13) Relationship with Bar.
- 14) Officers' Problems.
- 15) Staff problems.


Pri. District Judge,
Kadapa.

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